Declaration of Assets and Liabilities

Year 2023-24

I, DHARMENDRA , son/daughter/wife of AJAY KUMAR YARMA

aged 31 years, belonging to B. V. S

service and presently working as OFFICE ATTENDENT (GARDENER)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

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A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

N		Self	Spouse Name(S) RUPA DEVI	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(1		Soot		VISHNU	JEET KR.	_
(ii) Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SOOF EOTO/-SBI	1000/- UCO BANK			-
(111)	Bonds, Debentures and Shares in companies					-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-				. –
(v)	Motor Vehicles (details of make, etc.)		-	-	-	-
(vi)	Jewellery (give details of weight and value)	_	logram Gold loogram Silver	-	_	_
(vii)	Other assets, such as values of claims / interests	_		_		_

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock $E_{xchange}$ in respect of listed companies and as per books in the case of non listed companies should be given.

Dharmendra

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

	have to be indicated]	0.16	Spouse	Dependan	Dependan	Dependant-
Sr. No.		Self	Name(S)	t-1 Name	t-2 Name	3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-			_	_
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		_			·-·
(iii)	Buildings (Commercial and residential)				73.1 da 1 1 3.1 da 1	
	Location(s) - Survey /door number(s)		-	-		_
	- Extenț (Total measurement) - Current market					
(1:1)	Value					10 pt 10 miles
(iv)	Houses / Apartments, etc. - Location(s)			100		
	- Survey /door number(s) - Extent (Total					
	measurement) - Current market value					
(v)	Others (such as interest in property)	-	-	_	-	-

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI - 200000/-	152000/-
\-/-	(ii) Loans from financial institutions		-
8	(iii) Government Dues: (a) dues to departments dealing with government accommodation		_
	(b) dues to departments dealing with supply of water	-	~
	(c) dues to departments dealing with supply of electricity		-

Dharmendra

	(d) dues to departments dealing with telephones		-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	
4	(f) Other dues, if any	- March	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent	PAN NO. GBFPK 6080L	
	Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which Wealth		
	Tax return filed.] (iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax	_	

	business		
	(iv) Property	Tax	
C.	Personal De	tail	
GPF/CF	PF/PRAN No.	:-	10195365416
Gender		:- [M (M/F)
Date of	f Birth	:	2071992 (DD/MM/YYYY)
Class/C	Group	:-	C (A/B/C
Cadre		:- [C	IFFICE ATTENDANT CARDENER II Name e.g. B.A.SBihar Administrative Service,
			S.S Bihar Secretariat Service etc.)
Home D	istrict	:- G	THAZTPUR (U.P)
knowl	I hereby dec edge and be		at the above details are true to the best of my
		×2	Signature Oharmondra
			Name of Employee: DHARMENDRH
	DATNA		Designation: OFFICE ATTENDANT GARDNER
Place:.	PATNA		PHUND ADMINISTRATIVE ASSEM

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Date: 07.102/2023

Department: BIHAR. A.DMINIS.TRATIVE ASSEMBLY

